

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1685
ANSWERED ON:26.07.2017
Construction of New Units of KNPP
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Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has initiated the construction work of Unit-III and IV of Kudankulam Nuclear Power Plant;
- (b) if so, the details thereof along with the time by which the said units are likely to be operational;
- (c) the steps taken by the Government to expedite the completion of the said units; and
- (d) the proposals for new nuclear power plants in the country including the approved projects along with the status thereof ?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

(a) Yes, Sir.

(b) The first pour of concrete for reactor foundation slab of Kudankulam Unit-3 (KKNPP-3) was done on June 29, 2017. The units are expected to be completed in the year 2023-24. Unit 2 of KKNPP is in commercial operation since March 31, 2017, taking the installed capacity of nuclear power in the country to 6780 MW. The installed capacity is expected to increase to 10080 MW by the year 2020 on progressive completion of projects under construction.

(c) The steps taken to expedite setting up of KKNPP-3&4 includes obtaining statutory clearances well in advance, signing of contracts with Atomstroyexport (ASE) for supply of Long Manufacturing Cycle (LMC) equipment, First Priority Equipment(FPE), etc and initiation of tendering process for Engineering, Procurement and Construction(EPC) packages for various equipment and systems.

(d) Presently, following nuclear power projects are under various stages of construction:

Project Location & State Capacity(MW)
KAPP -3&4 Kakrapar, Gujarat 2 x 700
RAPP -7&8 Rawatbhata, Rajasthan 2 X 700
KKNPP -3&4 Kudankulam, Tamil Nadu 2 X 1000
PFBR Kalpakkam, Tamil Nadu 500
GHAVP-1&2 Gorakhpur, Haryana 2 x 700

In addition, following nuclear power projects have been accorded administrative approval and financial sanction by the Government:

Project Location & State Capacity(MW)

Projects Accorded Administrative Approval & Financial Sanction

GHAVP - 3&4 Gorakhpur, Haryana 2 X 700
Kaiga -5&6 Kaiga, Karnataka 2 X 700
Chutka -1&2 Chutka, Madhya Pradesh 2 X 700
Mahi Banswara-1to4 Mahi Banswara, Rajasthan 4 X 700
KKNPP- 5&6 Kudankulam, Tamil Nadu 2 X 1000

The Government has also accorded 'In principle' approval of the following sites for setting up nuclear power plants in future.

Sites Accorded 'In-Principle' Approval

Bhimpur, Units -1 to 4 Bhimpur, Madhya Pradesh 4 X 700
Jaitapur, Units -1 to 6 Jaitapur, Maharashtra 6 x 1650
Kowada, Units -1 to 6 Kowada, Andhra Pradesh 6 x 1208
Chhaya Mithi Viridi,
Units -1 to 6 Chhaya Mithi Viridi, Gujarat 6 x 1000*
Haripur, Units -1 to 6
Haripur, West Bengal 6 x 1000*
*Nominal Capacity

Currently, pre-project activities have commenced at these sites.
